

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 112

IA No. 2266/23
and
CP (IB) No.3/Chd/HP/2023

IN THE MATTER OF:

Suvarna Fibrotech Pvt. Ltd.

...Petitioner

Vs.

Inox Wind Ltd.

...Respondent

Under Section: 9, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 07.08.2024.

Sd/-

Court Officer

Preeti
02.07.2024